

Annexure-4

Name of the corporate debtor: Holy Heights Infrastructures Private Limited; Date of commencement of CIRP: 22.02.2023 (Mr. Manoj Kumar appointed as IRP vide Order dated 31.03.2022 in place of erstwhile IRP); List of creditors as on: 30.03.2023

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	K V Foundations India Limited	U651 OODL 1985PLC021106	2023-04-08	10,19,52,707.00	10,19,52,707.00	Unsecured Financial Creditor	-	-	No	94.31	-	-	-	-
2	Hindustan Glass Works Limited	U51909DL2002PLC116137	2023-04-08	61,46,787.00	61,46,787.00	Unsecured Financial Creditor	-	-	No	5.69	-	-	-	-
Total				10,80,99,494.00	10,80,99,494.00					100.00				